

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 36 of 2015 in
DFR NO. 2056 OF 2015**

Dated: 15th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Essar Power Gujarat Ltd.

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Prabal Mehrotra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran &
Mr. Anand K. Ganesan for R.2

ORDER

Learned counsel for the appellant states that Respondent No.1 is not served and she is taking steps to serve notice on Respondent No.1.

List the matter on **01/03/2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr